

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA):** (a) Total number of bodies recovered upto 1500 Hrs. on 8-3-1976 is 362.

(b) All the parties including Unions who wanted to appear before the Court of Inquiry have been allowed to appear.

**Collection of Iron Ore Mines Labour Welfare Cess in Goa**

**407. SHRI ERASMO DE SEQUEIRA:** Will the Minister of LABOUR be pleased to state:

(a) the quantum of iron ore mines labour welfare cess collected in the Union Territory of Goa in each of the last three years;

(b) the amount from the above collection spent in Goa during each of the last three years on administration and welfare; and

(c) the exact nature of disbursement under welfare categorized?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA):**

		Rs.		
(a)	1972-73	.	.	26,13,300*
	1973-74	.	.	23,99,000*
	1974-75	.	.	15,24,000*
*as per reconciled figures.				
		Administration	Welfare	Total
(b)	1972-73	83,897 00	13,05,817 00	13,89,713 00
	1973-74	76,524 00	18,14,426 00	18,90,950 00
	1974-75	1,57,252 00	15,84,306 00	17,41,558 00

(c) The expenditure was incurred on the welfare schemes under the following Heads—

- (i) Health.
- (ii) Housing.
- (iii) Water supply.
- (iv) Recreation.
- (v) Education

points for ore, may be covered under the Mines Act, 1952; and

(b) the action proposed by Government in the matter?

**THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA):** (a) No such representation has been received during the last three years.

(b) Does not arise.

**Covering of River Loading Points for Ore under Mines Act**

**488. SHRI ERASMO DE SEQUEIRA:** Will the Minister of LABOUR be pleased to state:

(a) whether Government are seized of the demand that river loading

**Afro-Asian Meet on Sea Laws**

**409. SHRI INDRAJIT GUPTA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the five-day meeting of the 33 Afro-Asian countries took place